

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 58 /2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November, 2016, 10.30 A.M

Name of the Company		Jyotirmoy Ghosh & Anr. -Versus- A.Tosh & Sons (India) Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

Petition is dismissed.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)